

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 8

C.A.(CAA)/65(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **24.04.2024**

NAME OF THE PARTIES: **KJMC SHARES AND SECURITIES**
LIMITED

Section 230-232, Sec 234 of the Companies Act, 2013

ORDER

1. Mr. Sanjay, CS appeared for the Petitioner.
2. Heard Counsel appearing for the Petitioner and **Reserved for Order.**

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna